

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM : NAGALAND : MIZORAM AND ARUNACHAL PRADESH)

N O T I F I C A T I O N

Dated- Guwahati, the 27th May, 2015

No. HC.VII-95/2012/2446/A: Hon'ble the High Court has been pleased to direct the Judicial Officers of Nagaland Judicial Service to attend a training programme on "**Cyber Crime Related Capacity Development**", organised by the Judicial Academy, Assam in collaboration with the C-DAC, Kolkata, scheduled to be held on **05.06.2015 & 06.06.2015 at Hotel Saramati, Dimapur. However, one officer may be detailed in respective Districts to deal with urgent judicial work.**

The details of the Training Programme will be uploaded in the official website of the Gauhati High Court (at the link : 'Training Notice') in due course.

The Officers are to report at the venue on 05.06.2015 at 09:30 a.m. positively.

By order,
Sd/- R.A. Tapadar
OSD & JOINT DIRECTOR (OFFICIATING)
JUDICIAL ACADEMY, ASSAM

Memo No. HC.VII-95/2012/2447 - 2460/A, Dated : 27.05.2015

Copy forward for information and necessary action:

1. The L.R. & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati.
2. The Secretary to the Govt. of Nagaland, Justice & Law Department, Kohima.
3. The Principal Accountant General (A&E), Assam, Beltola, Guwahati-29, for information and necessary action.

The Officers are placed on deputation for participating in the training programme on condition that (a) the Officers will be treated as on duty during the training period, (b) they will be entitled to TA and DA as admissible under the Rules.

4. The Accountant General (A&E), Nagaland, Kohima, for information and necessary action.

The Officers are placed on deputation for participating in the training programme on condition that (a) the Officers will be treated as on duty during the training period, (b) He / she will be entitled to TA and DA as admissible under the Rules.

5. The Registrar (Vig. / Admn. / Judl.) Gauhati High Court, Guwahati.
6. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
7. The Registrar, Gauhati High Court, Kohima Bench, Kohima. **She is requested to ensure circulation of this Notification to all the Judicial Officers of her State and do the needful in this regard.**

Further, she is requested to inform the Public Prosecutors, working at Dimapur and Kohima, to attend the training programme. She is also requested to intimate few Investigating Officers to attend the training programme, as discussed.

8. The Joint Registrar, Judl. / Recruitment / Vig. / PM & P, Gauhati High Court, Guwahati.
9. **Dr. Amit Chaudhuri, Joint Director, ICT & Services and Education & Training, C-DAC, Kolkata, Plot- E-2/1, Block-GP, Sector-V, Saltlake Electronics Complex, Bidhannagar, Kolkata - 700 091.**
10. The Administrative Officer, Judicial Academy, Assam.
11. The Systems Analyst, Gauhati High Court, Guwahati. ***He is requested to upload the Notification immediately in the official website of the Gauhati High Court, Guwahati.***
12. The Private Secretary to Hon'ble Mr. Justice Hrishikesh Roy, Gauhati High Court, Guwahati.
13. The Private Secretary to Hon'ble Mr. Justice C.R. Sarma, Gauhati High Court, Guwahati.
14. The C.A. to the Registrar General, Gauhati High Court, Guwahati.

(THE LIST OF OFFICERS HEREINABOVE IS NOT NECESSARILY IN ORDER OF SENIORITY.)


OSD & JOINT DIRECTOR (OFFICIATING)
JUDICIAL ACADEMY, ASSAM